

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 236 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 24th February, 2014

This is to inform you that the Madhya Pradesh State Legal Services Authority, Jabalpur under the aegis of District Legal Services Authority, Jabalpur, is organizing 6 days "Training on Mediation" programme between **09-15 March, 2014, at Jabalpur.**

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Satna, Shahdol, Umariya, Anuppur, Dindori and Sagar** (36 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Mudal
24/02/2014
(A.M. SAXENA)

PRINCIPAL REGISTRAR (JUDICIAL)

Dated 24th February, 2014

Endt. No. 237/Confdl./2014
II-2-74/2009 (Part-3)

Copy forwarded to:-

1. Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Shri Prem Narayan Singh, VI A.D.J., Satna.
 2. Shri Yogesh Kumar Gupta, II A.D.J., Sagar.
 3. Shri Umesh Chandra Mishr, III A.D.J., Satna.
 4. Shri Vachaspati Mishr, A.D.J., Nagod, District Satna.
 5. Shri Mohd. Shakil Khan, VI A.D.J., Sagar.
 6. Shri Shripal Yadav, A.D.J., Kotma, District Anuppur.
 7. Shri Ram Gopal Singh, AJ to A.D.J., Dindori.
 8. Shri Chandra Prakash Verma, A.D.J., Umariya.
 9. Shri Pramod Kumar, I A.D.J., Shahdol.
 10. Shri Shashendra Singh Thakur, I C.J.Cl.-I & C.J.M., Anuppur.
 11. Shri Rajendra Kumar Sharma (Sr.), I C.J.-I & C.J.M., Sagar.
 12. Shri Uday Singh Maravi, C.J.Cl.-I, Jaisinghnagar, District Shahdol.
 13. Smt. Madhuri Rajlalji, I C.J.-I & CJM, Shahdol.

14. Ku. Sarita Wadhvani, II C.J.Cl.-I & ACJM, Khurai, District Sagar.
15. Shri Sandeep Kumar Shrivastava, IV C.J.Cl.-I & ACJM, Satna.
16. Shri Jawahar Singh Markam, C.J.Cl.-I & ACJM, Kotma, District Anuppur.
17. Shri Arun Pratap Singh, C.J.Cl.-I & ACJM, Rajendragram, District Anuppur.
18. Shri Deepak Sharma, IV C.J.Cl.-I, Sagar.
19. Shri Anurag Dwivedi, II C.J.Cl.-I, Satna.
20. Shri Sujit Kumar Singh, I CJ-I, Nagod, District Satna.
21. Shri Anoop Kumar Tripathi, III C.J.Cl.-I, Sagar.
22. Shri Sharad Bhamkar, II C.J.Cl.-I, Shahdol.
23. Shri Ashish Shrivastava (Sr.), VI C.J.Cl.-I, Sagar.
24. Shri Dharmendra Kumar Singh, III C.J.Cl.-I, Satna.
25. Shri Dinesh Kumar Sharma, C.J.Cl.-I, Maihar, District Satna.
26. Shri Dinesh Kumar Khatik, I C.J.Cl.-I, Banda, District Sagar.
27. Shri Dayaram Ahirwar, C.J.Cl.-I, Amarpatan, District Satna.
28. Shri Mohammed Arshad, V C.J.Cl.-I, Satna.
29. Shri Subodh Kumar Vishwakarma, III AJ to I C.J.Cl.-I, Shahdol.
30. Shri Abhinaw Kumar Jain, C.J.Cl.-II, Birsinghpur-Pali, District Umaria.
31. Shri Lakshman Kumar Verma, I AJ to C.J.Cl.-II, Umaria.
32. Shri Gaurav Pragyanan, AJ to I C.J.Cl.-II, Beohari, District Shahdol.
33. Shri Shyam Sundar Jha, IV C.J.Cl.-II, Satna.
34. Smt. Nazma Begam, II AJ to C.J.Cl.-II, Dindori.
35. Shri Sharad Kumar Latoria, I C.J.Cl.-II, Shahdol.
36. Shri Ajay Kumar Yadu, II C.J.Cl.-II, Burhar, District Shahdol.

With a direction to participate in the 6 days "Training on Mediation" programme between 09-15 March, 2014, at Jabalpur.

3. District and Sessions Judge, **Satna / Shahdol / Umariya/ Anuppur / Dindori / Sagar** for information and necessary action.
 - **The District & Sessions Judge, Jabalpur has been permitted to use 'Gram Nyayalaya's vehicle / Taxi' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 1754/2014, dated 18.02.2014.
5. The Director, JOTRI, Jabalpur, for information and necessary action.


24/03/2014
(A.M. SAXENA)

-PRINCIPAL REGISTRAR (JUDICIAL)